

Central Administrative Tribunal Principal Bench

C.P. No.353 of 2000
in
O.A. No. 412 of 1996

New Delhi, this the day of 10th April, 2001.

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman(J)
Hon'ble Mr. Govindan S. Tampli, Member(A)

1. Girdhari Lal
S/o Shri Khem Chand
R/o Village Mandkol
Tehsil Palwal
Distt. Faridabad (Haryana).
2. Sh. Mahavir Singh
S/o Shri Charan Singh Rawal
r/o Sector 5/545 R.K.Puram
New Delhi.
3. Sh. Dinesh Kumar
s/o Shri Shimbhu Dayal
H.No.25/6, Village Nangloi
Delhi - 110 041. Petitioners

(By Advocate: Shri G.S.Lobana)

Versus

Shri Javed Chaudhari
Secretary to the Govt. of India
Ministry of Health & Family Welfare
Nirman Bhawan
New Delhi - 110 001. Respondent

(By Advocate: Shri Ajesh Luthra and Shri F.K.Pande,
Departmental Representative on behalf of the alleged
contemnor)

ORDER (Oral)

By Smt. Lakshmi Swaminathan, Vice-Chairman(J)

Departmental Representative, Shri F.K. Pande, Under
Secretary, Ministry of Family Welfare is present on behalf of
the alleged contemnor, Respondent No.1(Respondent No.4 in OA
412/1996). Shri Ajesh Luthra, learned counsel for the
Government of N.C.T. Delhi, who are respondents of the
aforesaid OA, is also present.

2. During the hearing, Shri G.S. Lobana, learned
counsel for the petitioners has submitted a letter issued by
the Respondent No.4 dated 20th March, 2001, copy placed on
record. Shri Ajesh Luthra, learned counsel has also submitted

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another order passed by the same ^{respondent/} Government of N.C.T. of Delhi dated 10.4.2001, copy placed on record. ^{From} these two orders passed by the respondents, we are satisfied that the respondents have taken necessary action to implement the Tribunal's order dated 11.2.2000 passed in OA 412/1996. In view of the above, we are unable to agree with Shri G.S. Lobana, learned counsel for the petitioners that anything survives further in the Contempt Petition 353/2000. In the result CP 353/2000 is dismissed. Notice issued to the alleged contemnor, Respondent No.4, is discharged and the file is consigned to the record room. ~~No costs.~~

(Goyindan S. Tampi)
Member(A)

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Vice-Chairman(J)

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